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NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

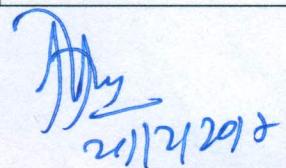
Appeal No.562/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> December 2017, 10.30 A.M

Name of the Company	Kalinga Foods & Beverages Pvt.Ltd. -Versus-Registrar of Companies, Orissa		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PABAN BISHWAC, Adv Petu

  
21/12/2017

ORDER

Ld. Counsel for the appellant is present.

It appears that ROC, Cuttack, Odisha has filed details paragraphwise reply on 13/11/2017. Ld. Counsel for the appellant has sought leave of the Court for certified copy of the report. Prayer is allowed. Certified copy of the report may be issued to the appellant, upon compliance of all requisite formalities.

It also appears that there was a typographical error in our order dated 09/11/2017. Instead of ROC, Cuttack, Odisha it was typed as ROC, West Bengal, which should be read as **ROC, Cuttack, Odisha.**

List it on 22/02/2018.



(Jinan K.R.)  
Member (J)



(V.P.Singh)  
Member (J)